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finish that business. Before I can do that, the Members came into the Well. Now, let me finish this business, the legislative business. It is important also Yes, Mrs. Alva.

PROCLAMATIONS REVOKING EAR-LIER PROCLAMATIONS IN RELA-TION TO HIMACHAL PRADESH, UTTAR PRADESH AND RAJASTHAN

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIVANCES AND PENSIONS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, on behalf of the Minister of Home Affairs, Shri S. B. Chavan, I beg to lay on the Table of the House under clause (3) of article 356 of the Constitution, a copy each {in English and Hindi) of the following papers:

(i) Proclamation [G. S. R. No. 727 (E)] issued by the president under clause (2) of the said article on the 3rd December, 1993, revoking the proclamation made by him on the 15th December, 1992 in rela-

- tioa to the State of Himachal Pradesh.
- (ii) Proclamation [G. S. R. No. 730 (E)] Issued by the President under clause (2) of the said article on the 4th December, 1993, revoking the Proclamation made by him on the 6th December, 1992 in relation to the State of Uttar Pradesh.
- (iii) Proclamation [G. . S. R. .No. 731 (E)] issued by the President under clause (2) of the said article on the 4th December, 1993, revoking the Proclamation made by him on the 15th December, 1992, in relation to the Stat© of Rajasthan.

ALLOTMENT OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATVE AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee, at its meeting held on .Friday, the 3rd December 1993, alltted time for Government legislative and other busiess as follows:

BUSINESS

TIME ALLOTED

- Discussion on the Motion regarding implications of the Dunkel 4 Hours draft text on trade negotiations with Special reference to its effect on India's interests.
- Statutory Resolution seeking disapproval of the Merchant Shipping 1 Hour (Amendment) Ordinance, 1993.
- Consideration and passing of the Merchant Shipping (Amendent) (To be discussed Bill, 1993. together).
- 5. Consideration and passing of the Kalaskhetra Foundation Bill, 1993. together)
- ft. Consideration and passing of the Advocates (Amendent) Bill, 1992, Hours as passed by lok Sabha.
- 7. Consideration and passing of the National Council for Teacher Edu-Hours cation Bill, 1993, as passed by Lok Sabha.
- 8. Consideration and passing of the Press Council (Amendent) Bill, 1992. 2 Hours
- Consideration and passing of the Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1992, after it is passed by the Lok Sabha.
- Consideration and passing of the Census (Amendent) Bill, 1992, after 3QMinutes it is passed by the Lok Sabha.
- 11. Discussion on the Eight Five year Plan, 1992—97.

4 Hours

The Committee recommended that the House should sit upto 6.00 P. M. and beyond each day महोदया, यह जो ट्रेन के अंदर बम रखकर लोगों as necessary for the transaction of Government को आहत करने की कोशिश की गई है, एक पुरानी

House and today, we would dispense with the आई oएस oआईo, प किस्तान की इंटेलीजेन्सी, lunch hour, definitely not the lunch.

RE. BOMB BLASTS IN FOUR TRIANS

Madam, ... {Interruptions)...

THE DEPUTY CHAIRMAN : I have ऐसी कोई श्रटना यहां न घटे । तो क्या रेल्बे permitted some people. Let me go accordingly ... (Interruptions) ...

SHRI GURUDAS DAS GUPTA: Madam, there are number of things. The Government must make a statement . . . (Interruptions) . . .

THE DEPUTY CHAIRMAN: I am permitting Mr. Gaya Singh because he came first.

भी गया सिंह (बिहार): मैडम, आज एक चौंकाने बाखी घटना हुई है। देश में चार ट्रेनों में एक साथ बम बिस्फोट हए-हाबडा से दिल्ली आने वाली राजधानी एक्सप्रेस में, दिस्ली से हावडा जाने वाली राजधानी एक्सप्रेस में, वंबई से दिल्ली आने वाली राजधानी एक्सप्रेस में, आध्य प्रदेश से आने वाली ्ए० पी० एक्सप्रेसः में । जैसः अभी माननीय सदस्य बोल रहे थे, एक और ट्रेन में आज सबेरे यह घटना हुई है। इसलिए हम आपके माध्यम से हाऊस को यह सचना देते हुए सरकार से मांग करना चाहते हैं कि पिछले महीनों में कई ट्रेन एक्सीडेंट हुए, लेकिन आज यह चार-पांच ट्रेन में एक साथ बम विस्फोट हए हैं, इस पर तत्काल सरकार की ओर से बयान आना चाहिए क्योंकि बहुत सारे हमारे मैम्बर जो हाबड़ा से आ रहे थे, बंबई से अं रहे थे, वह भी अभी तक नहीं पहुंच पाए हैं। इसलिए अन्यके माध्यम से मैं सरकार का ध्यान आकृष्ट करते हुए भरकार से बदान की मांग करता है।

भौ एस० एस० अहलुवालिया (बिहार): It also decided that we missed two days of the साजिश है और इससे पहले एक खबर छपी थी कि के कुछ लोग यहां पर बहुत सिश्रय हैं और 6 तारीड़ को वे कुछ बलवा यहां करेंगे। आज के हिन्द-स्तान के सभी अखबारों में, खासकर के दिल्ली के SHRI GURUDAS GUPTA (West Bengal) अल्बबारों में दिया गया है कि यहां के पुलिस कमोशनर द्वारा बहुत सःरी तैयारी की गई कि अधिक।रिजों ने भी ऐसी तैयारी की थीं ? अहा से देन चल रही थों या रास्ते में स्टेशनों पर कोई ऐसी तैयारी की गईथी।

> महोदयः, दर्भाग्य की बात है कि इस देश में कम्युनिलिअः फैलाने वाली बीठ जेठ पीठ पार्टी की हिंद होने के बावजुद मध्यप्रदेश में एक नमा तौर शुरु किया है। मध्य प्रदेश में उन्होंने आज के दिन एक बाबरी मस्जिद, कागज की बाबरी मस्जिद बनाकर उसका एक ताजिया निकालने की एक पहल गृह की है और उस ताजिए के माध्यम से उसको ले जाकर एक जगह पटाखे की तरह, जिस तरह रावण को जलाया जाता है, उसी तरह वह जलाएंगे। ऐसा करने वाले लोगों को क्यों नहीं राष्ट्रीय सुरक्षा कानून में रोका जाता, बंद किया जाता ? ऐसे लोगों के खिलाफ त्यों नहीं कार्यब ही होती ? कार्यवाही में देरी होने के कारण ही ऐसी अवस्था से हम गुजर रहे हैं।

> महोदया, अब लोग अच्छी तरह जानते थे, इटेलीजेन्स फोर्सेज की खबर थी कि अज के दिन यह लोग ऐसा काम करने जा रहे हैं तो इनके जो मिलेजुले लोग थे उनको रोकने की-क्यों कोशिश नहीं की गई? दोनों तरफ से अन्य भड़कने की कोशिश है, एक तरफ तो एनिवर्सरि मनाई जा रही है और एक तरफ से बदला लेने की भावना चल रही है। हिन्दू और मुसलमानों की, दोनों को लड़ाने की पूरी एक साजिश चल